

DIVISION BENCH
COURT - II

O-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2148(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH APRIL, 2022, 10:30 A.M

IN THE MATTER OF	VIKAS CASTINGS VS MAA LILORI ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically/through video conference:

For Operational Creditor : Mr. Rituparna Sanyal, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel appearing for the Operational Creditor seeks permission to withdraw the petition. Permission is granted. C.P. is dismissed as withdrawn.
3. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

hb.